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**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 20<sup>th</sup> July, 2013

No. HCM/MJS/T-I/92-Estt/ 5293 In continuation of this Registry's Notification dated 17<sup>th</sup> July, 2013, it is further notified that Shri Wisdom Kamodang shall handover the charge of Court and office of Civil Judge (Jr. Divn.)/JMFC, Churachandpur to the Chief Judicial Magistrate, Churachandpur on his being transferred as Judicial Magistrate, Transport and OSD MASLSA.

Further, it is also notified that Ms. Athokpam Shanta Devi who is now undergoing training at NEJOTI shall take over the charge of Civil Judge (Jr. Divn.)/JMFC, Churachandpur from the CJM, Churachandpur on completion of her training.

By Order etc.

Sd/-  
(S. Serto)  
REGISTRAR  
HIGH COURT OF MANIPUR

Endt : No. HCM/MJS/P-1/92-Estt/ 5294-5309

Copy to :

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Manipur East/Manipur West/Thoubal.
4. CJM, Churachandpur/Thoubal/Imphal East/Imphal West.
5. Shri Wisdom Kamodang, Civil Judge (Jr. Divn.)/JMFC, Churachandpur.
6. Shri Letkho Kipgen, Civil Judge (Jr. Divn.)/JMFC, Jiribam.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. Shri Lamkholal Kipgen, Judicial Magistrate, Transport.
9. Ms. Monalisa Maibam, MJS Grade – III.
10. Ms. A. Shanta Devi, MJS Grade – III.
11. The Director, Printing & Stationery, Government of Manipur for publication of the above notification in the official gazette.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur.
13. The Treasury Officer concerned.
14. The System Analyst, High Court of Manipur for uploading the notification in the official website.
15. Guard File/Notice Board.
16. Concerned File.

  
REGISTRAR  
HIGH COURT OF MANIPUR